

### Revision of Transfer Guidelines of Kendriya Vidyalaya Teachers

\*160. SHRIMATI GEETA MUKHERJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the All India Kendriya Vidyalaya Teachers Association has demanded revision of existing guidelines governing the transfer of teachers, principals and vice-principals in Kendriya Vidyalaya Sangathan;

(b) if so, the main basis for the demand; and

(c) the reaction of Government thereon?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) to (c). The All India Kendriya Vidyalaya Teachers' Association had submitted a note to the Kendriya Vidyalaya Sangathan suggesting changes in the transfer guidelines for Kendriya Vidyalaya Teachers introduced in April, 1987. The suggestions made by the All India Kendriya Vidyalaya Teachers' Association are as under :

- i) Transfers on administrative grounds should follow rather than precede disciplinary proceedings.
- ii) Transfer on medical grounds should also include equally severe diseases other than cancer, cardiac problems and paralysis.
- iii) Bachelor/widowed lady teacher be given couple status.

iv) Minimum stay of three years for normal transfer may be reduced.

v) All teachers, Principals and Vice-Principals be posted to home district/choice station in the last five years of service.

vi) PGTs may not be posted on recruitment/promotion outside the region as well as language area.

vii) Vice-Principals on recruitment/promotion may be posted in another region but not in another language area.

viii) All request transfers may be treated in public interest with benefits.

ix) Earlier transfer policy in respect of teachers, Principal and Vice-Principal having served in a difficult station may be revived.

x) Guidelines for intra-regional transfer should be streamlined.

2. The Joint Consultative Machinery of the Kendriya Vidyalaya Sangathan has been set up and this would provide the forum for consultation between the Associations and the Kendriya Vidyalaya Sangathan. If any change in the transfer policy is considered necessary, the same will be decided by the Board of Governors of the Kendriya Vidyalaya Sangathan.

### Survey on Child Labour

\*165. SHRI RAM SWARUP RAM: Will the Minister of LABOUR be pleased to state:

(a) whether any survey about child